

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 129/397-398/NCLT/AHM/2016 (New)
C.P. No.57/397-398/CLB/MB/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017**

Name of the Company:

Darshan Sheth & Ors.

V/s

Anjana Plastic Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1. GARGI R. VYAS

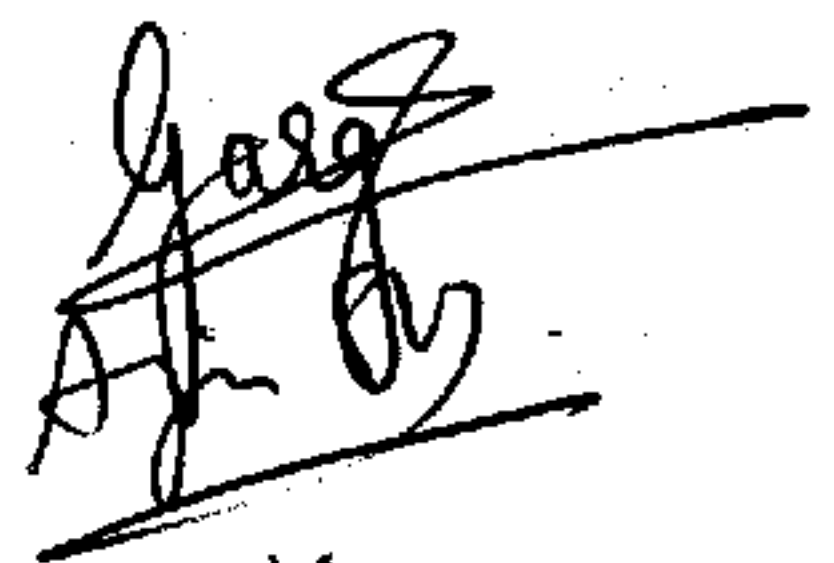
ADVOCATES

1-4, 7-12, 13 & 17

2. A. R. Sheth

Advocate &
Filiat

Petitioner




ORDER

Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Ms. Gargi Vyas present for Respondent No. 1 to 5, 8 to 11 and 13 to 17. None present for other respondents.

For want of time.

List the matter on 07.09.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 28th day of August, 2017.